Annexure – 7

Name of the corporate debtor: Golden Peacock Residence Private Limited; Date of commencement of CIRP 06.11.2019; List of creditors as on: 21.10.2026

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Excise and Taxation office HVAT		03.01.2020	13,72,47,930.00	13,72,47,930.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
2	EPFO		08.07.2026	6,26,314.00	3,04,133.35	Unsecured	NA	NIL	NIL	NIL	NIL	3,22,180.65	Claim Admitted After approval of Condanation of Delay appilication filed by Resolution Professional vide IA-4267/2026 and Approved by Ho'able NCLT Vide order dated 07.09.2026
	Total Rs.			13,78,74,244.00	13,75,52,063.35							3,22,180.65	